

THE HIGH COURT OF KERALA

C5- 24472/2018(1)

Kochi - 682 031
Dated - 10.04.2018

OFFICIAL MEMORANDUM

Sub: Filling up the post of Bench Clerk in the Forest Tribunal, Kozhikode on deputation basis - Applications called for - Regarding.

- Ref: 1. Letter No.C-85/2017 dated nil received from the Forest Tribunal, Kozhikode.
2. Rule 140(c) Part I KSR**

The Forest Tribunal, Kozhikode has reported that a post of Bench Clerk in the Tribunal is now vacant and requested for providing a candidate for appointment on deputation basis. The undermentioned officers are requested to obtain and forward applications from willing and eligible candidates working in their respective jurisdiction for appointment as Bench Clerk on deputation basis in the Forest Tribunal, Kozhikode for a period of one year.

The applications should contain the grounds for seeking deputation and the details of previous deputation, if any. The applications are to be forwarded with remarks/ No objection of the District Judge/Chief Judicial Magistrate along with the Biodata of the applicant and statement under Rule 144, Part I KSR so as to reach this office on or before 30.04.2018.

(By Order)


Sureshkumar D

Assistant Registrar


To

All District Judges .

All Chief Judicial Magistrates.

The IT Section , High Court(for publishing in High Court website)

The File.

Copy to :

The Forest Tribunal, Kozhikode